

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 50 OF 2017

Dated: 28th March, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**New Usha Nagar Co-Operative Housing Society Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Malcolm Desai
Ms. Apoorva Misra for R-2

ORDER

Admit. Learned counsel for the respondents may file reply on or before 22.03.2018 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on **22.05.2018** for hearing subject to completion of pleadings.

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

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